

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Meeting of Central Project Coordinators and NIC Coordinators.

ORDER

No: 1193

Dated: 26/12/2018

Sh. Malik Shabir Ahmed, CPC (e-Courts) J&K High Court, Jammu, Sh. Kiran Koul, NIC Coordinator J&K High Court Jammu and Syed Zulifkar Ali, NIC Coordinator J&K High Court Srinagar are hereby nominated to participate in the subject meeting proposed to be held on 5th and 6th of January, 2019 in the Delhi Judicial Academy.

By Order.

(Sanjay Dhar)

Registrar General

No: 483/0-20/RS

Dated: 26/12/2018

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr Justice Rajesh Bindal,
3. Secretary to Hon'ble Mr Justice Ali Mohammad Magrey,
4. Secretary to Hon'ble Mr Justice Tashi Rabstan
.....for information of their Lordships.
5. Sh.A. Ramesh Babu, Member (Human Resources) E- Committee Supreme Court of India, A313, Lok Nayak Bhawan, Khan Market, New Delhi for information.
6. Sh. Malik Shabir Ahmed CPC (e-Courts) High Court of J&K, Jammu,
7. Sh. Kiran Koul, NIC Coordinator, J&K High Court Jammu,
8. Syed Zulifkar Ali, NIC Coordinator, J&K High Court Srinagar,
..... for compliance and with the information that boarding and lodging will be provided at the Delhi Judicial Academy.
9. CPC e-Courts, High Court of J&K for uploading the same on the official website of the High Court.

Registrar General